

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

SINGLE MEMBER BENCH

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 144/252/HDB/2017
NAME OF THE COMPANY	Freedom Bulls Secutities Private Limited
NAME OF THE PETITIONER(S)	Freedom Bulls Secutities Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
CA N. MALLIKARJUNA RAO	FCA	ca8121580580@gmail.com 8121 580 586	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri N. Mallikarjuna Rao, Ld. CA for the Applicant Company.

RoC report is awaited. Post the case on 19.02.2018.


Member (J)